IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

41(ND)/2012
5-000 Sec. 20.1 (1960 CT) - 2-4-2
Petitioners

SECTION: UNDER SECTION 397/398

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

Mr. Krishnendu Dutta, Mr. Vivek Malik & Mr. Dhawal Jain,

Advocates

For the Respondent(s)

Mr. Sidhant Virmani, Advocate for Respondent Nos. 1, 4 & 5

ORDER

On behalf of the respondent requests for adjournment has been made on the ground that the arguing counsel is not available.

List for further consideration on 09.10.2017.

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(CHIEF JUSTICE M.M. KUMAR)

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet